

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:23
ANSWERED ON:26.07.2010
REGIONAL COMMITTEE ON NON OFFICIAL MEMBERS IN CAPART
Adhi Sankar Shri

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to constitute the Regional Committee of non-official members of the Council for Advancement of People's Action and Rural Technology (CAPART);
- (b) if so, the details alongwith terms of reference thereof;
- (c) the time by which the Regional Committee is likely to be constituted;
- (d) whether the Government has assessed the likely impact on the functioning and working of the Regional offices by constituting the Regional Committee of non-official members;
- (e) if so, the details thereof; and
- (f) the pending proposals of Non-Governmental Organisations (NGOs) in the Regional Office of Ahmedabad and Hyderabad for the last one year and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(e): No sir. CAPART is a registered society under the aegis of Ministry of Rural Development. The Regional Committee of CAPART is constituted by the Executive Committee of CAPART as per its rules. The functions/terms of reference including tenure of regional Committee are also decided by its Executive Committee.

(f): Number of pending proposals in the Regional Offices at Ahmedabad and Hyderabad for the last one year are 60 and 94 respectively. The reason for pendency is mainly due to the fact that meetings of the Regional Committees are not being held for the past one year, as a consequence of a decision of the Executive Committee of CAPART to review the functioning of the organization and draw up a new road map.